

matter of cremation and despatch of the ashes to his relatives in India. The Legal Department of the High Commission is also assisting the deceased's cousin in claiming compensation from the concerned parties.

आकाशवाणी में हिन्दी

२५०. श्री प्रकाश बीर शास्त्री क्या सुचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि आकाशवाणी में हिन्दी भाषा को प्रोत्साहन देने के लिये गत दस वर्षों में क्या कदम उठाये गये हैं ?

सुचना और प्रसारण मंत्री (श्री० केसकर) : एक विवरण लोक सभा की मेज पर रक्त दिया गया है। [बिलिये परिशिष्ट १, प्रत्युत्तर संख्या ७५]

Textile Mills in Punjab

251. **Shri Ajit Singh Sarhadi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of applications received for grant of licences for starting Textile Mills in Punjab during 1958-59;

(b) the number of co-operatives applying for such licences; and

(c) the number of licences granted and the names of those to whom these have been granted?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) In the calendar year 1958, three applications were received

(b) None of these three applications was from a Cooperative Society

(c) The applications received in 1958 are still under consideration

Evacuee Properties

252. { **Shri Ajit Singh Sarhadi:**
Shri Radha Raman:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the specific issues still pending between India and Pakistan pertaining

to the properties of the displaced persons; and

(b) what steps are being taken to solve them?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b) There is no agreement with the Government of Pakistan on immovable properties, of displaced persons. In spite of sustained efforts on the part of the Government of India, Pakistan has evaded settlement of this question.

The movable properties of displaced persons are covered by the Indo-Pakistan Agreement on movable property. The position regarding the implementation of this Agreement was last stated in reply to Starred Question No. 28 on the 11th August, 1958. Since then there has been no further progress.

Small-scale Handloom Industries in U.P.

253. **Shri Ram Garib:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of small-scale handloom industries started in U.P. State on co-operative basis during 1956-57 and 1957-58, district-wise;

(b) the total amount sanctioned by way of loans and grants for the development of the industries; and

(c) the terms and conditions of the recovery of the loans?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) The information is being collected and will be laid on the Table of the House.

(b) The following amounts were sanctioned to U.P. State by the Central Government from 1953 to 1958, for the development of the handloom industry:

Loans Rs. 1,03,04,940/-.

Grants Rs. 1,02,24,171/-.

(c) Attention is invited to Annexure V of the pamphlet 'Handlooms of India' published by the All India Handloom Board, copies of which have been placed in the Parliament Library

Sewing Machines

254. { Shrimati Ila Palchoudhuri
Shri Ram Krishan

Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that sewing machines manufactured in India have been favourably received in foreign countries to which they have been exported,

(b) the total number of machines manufactured and exported during 1958 as compared to the corresponding figures in 1957, and

(c) the names of the countries to which they were exported together with figures of off take by each in number and value?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri)

(a) Yes, Sir

(b) and (c) A Statement is placed on the Table [See Appendix I, annexure No 76]

Export Risk Insurance Corporation

255 Shri N. R. Manisamy Will the Minister of Commerce and Industry be pleased to state

(a) how much risk was undertaken by the Export Risk Insurance Corporation upto the end of 1958

(b) what is the result achieved so far by the Corporation, and

(c) what is its impact on the import policy of the Government of India?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri)

(a) Rs 7,51,55,000

(b) Credit insurance is a new type of business in India, the response of exporters to the facilities offered by the Corporation is considered to be encouraging

(c) Nil

सूती वस्त्र उत्पादन

२५६. श्री रघुनाथ सिंह: क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि जहां तक सूती वस्त्र उत्पादन का सम्बन्ध है, भारत को विश्व में तृतीय स्थान प्राप्त है, और

(ख) यदि हा, तो क्या भारत में सूती वस्त्र उत्पादन में और बढ़ि हो रही है ?

वाणिज्य तथा उद्योग मंत्री (श्री लाल बहादुर शास्त्री) (क) जी, नहीं। भारत को अब भी दूसरा स्थान प्राप्त है।

(ख) सूती कपड़े का उत्पादन सामान्यतया बढ़ा है। केवल मिल के कपड़े का उत्पादन १९५८ में कुछ गिरा है।

कर्मचारी राज्य बीमा योजना

२५७ श्री रघुनाथ सिंह क्या अब और रोजगार मंत्री यह बताने की कृपा करेंगे कि कर्मचारी राज्य बीमा योजना अब तक कितने शहरों में लागू की जा चुकी है और निम्न भविष्य में कितने शहरों में इसके लागू किये जाने की सम्भावना है।

अब उपमन्त्री (श्री प्राणिविहारी) यह योजना अब तक ७३ केन्द्रों में लागू की जा चुकी है और ३० जून १९५९ तक २० और केन्द्रों में इसके लागू किये जाने की सम्भावना है। ये केन्द्र शहर या कस्बे हैं जिनमें कहीं कहीं ऐसे समीपवर्ती गांव या ताल्लुक शामिल हैं जहां के कारखाने इस योजना में लाये जा सकते हैं।